

19.28 hrs.

**PUNJAB APPROPRIATION (VOTE
ON ACCOUNT) BILL**

**THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI S.M.
KRISHNA)** : Sir, I beg to move for leave
to introduce a Bill to provide for the with-
drawal of certain sums from and out of the
Consolidated Fund of the State of Punjab
for the services of the financial year 1984-85.

MR. DEPUTY-SPEAKER : The ques-
tion is :

"That leave be granted to introduce a
Bill to provide for the withdrawal of
certain sums from and out of the
Consolidated Fund of the State of
Punjab for the services of a part of
the financial year 1984-85."

The motion was adopted.

SHRI S.M. KRISHNA : I introduce* the
Bill.

I beg to move** :

"That the Bill to provide for the with-
drawal of certain sums from and out
of the Consolidated Fund of the State
of Punjab for the services of a part of
the financial year 1984-85, be taken
into consideration."

MR. DEPUTY-SPEAKER : The ques-
tion is :

"That the Bill to provide for the
withdrawal of certain sums from and
out of the Consolidated Fund of
the State of Punjab for the services of
a part of the financial year 1984-85,
be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER : The House
will now take up Clause-by-Clause consi-

deration of the Bill.

The question is :

"That Clauses 2, and 3, and the Sched-
ule stand part of the Bill."

The motion was adopted.

*Clauses 2 and 3 and the Schedule were
added to the Bill.*

*Clause 1, the Enacting Formula and the
Title were added to the Bill.*

**THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI S.M.
KRISHNA)** : I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The ques-
tion is :

"That the Bill be passed."

The motion was adopted.

19.30 hrs.

PUNJAB APPROPRIATION BILL

**THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI S.M.
KRISHNA)** : I beg to move for leave to
introduce a Bill to authorise payment and
appropriation of certain further sums from
and out of the Consolidated Fund of the
State of Punjab for the services of the
financial year 1983-84.

MR. DEPUTY-SPEAKER : The ques-
tion is :

"That leave be granted to introduce
a Bill to authorise payment and
appropriation of certain further sums
from and out of the Consolidated
Fund of the State of Punjab for the
services of the financial year 1983-84."

The motion was adopted.

*Introduced with the recommendation of the President.

**Moved with the recommendation of the President.